

(9)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


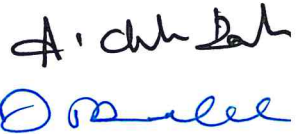

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/86/2016
NAME OF THE PETITIONER(S) : A. Parthasarathy
NAME OF THE RESPONDENT(S) : MPL Forging Private Limited & 6 othes
UNDER SECTION : 397/398, 402, 403 and 406 read with Schedule 11 of the Act.

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. N. JAYACHANDER	For M. VIDYA. COUNSEL FOR PETITIONER	
2. A. CHARLES DARWIN.	for B. MANOHARAN. counsel for 5 th Respondent	
3. J. BALAKUMAR	Rep 1, 2, 3 & 7	

ORDER

Shri N Jayachander, proxy representing counsel for petitioner present. Shri Balakumar, counsel for R1 to R3 & R7 and Shri A Charles Darwin, counsel for R5 present. Proxy counsel for petitioner sought time for submitting oral arguments as the senior counsel is unwell and could not attend the Tribunal today. Time extended at request. Put up on 18.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)